

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 26.05.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 961 of 2021	Eastern Power Distribution Company Vs. Maithan Alloys Ltd. & Ors.	Rakesh K. Sharma	Supriyo Gole Shambo Nandy Arijit Mazumdar0-R-1 Rahul Auddy-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 576 of 2022	Anil Tayal Resolution Professional for Nice Projects Ltd Vs. Committee of Creditors of Nice Projects Ltd.	Abhishek Anand	
3.	Comp. App. (AT) (Ins) No. 600 of 2022	Inteco Melting and Casting Technologies GMBH Vs. Inteco Special Melting Technolgies (India) Pvt. Ltd. & Ors.	Parul Kashyap	

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

4.	Comp. App. (AT) (Ins) No. 547 of 2022	Oriental Bank of Commerce (Now Punjab National Bank) Vs. Anil Anchalia (Liquidator) & Anr.	Rajesh Kr. Gautam	Anil Anchalia-R1
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For Orders

5.	Comp. App. (AT) No. 346 of 2018 & I.A. No. 888, 889, 2114 of 2021 & I.A. No. 557, 586, 645 of 2022	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13 Raunak Dhillon
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6.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma
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After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgment

7.	Comp. App. (AT) (Ins) No. 16 of 2022	Kartik Patel Vs. Punjab Renewable Energy System Pvt. Ltd. & Anr.	Akash Agarwal	K.D. Sharma-R1 Shashank AgarwalR2
8.	Comp. App. (AT) (Ins) No. 58 of 2022	C. Vijaya Kumar Vs. Sahaj Bharti Travels & Anr.	Sameer Jain	Rakesh Kumar Mohit Arora
9.	Comp. App. (AT) (Ins) No. 191 of 2022	Akshar Plastchem Investment Pvt. Ltd. Vs. Bijay Murmuria Resolution Professional of Kitply Industries Ltd. & Ors.	Madhur Mahajan	Sanjay Bhatt Karan Kohli-R4

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By order of Hon'ble Chairperson
-sd/-
Registrar